

**Nomination of cases by Hon'ble the Chief Justice on 10/03/2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>DB of Hon....., J</b>			
1	Spl. Appeal defective – 162/2016	Hon. Dilip Gupta, J.	Computer Fresh Section on 10/03/2016
2	W. P. - 9940/2016	Hon. Dilip Gupta, J.	Computer Fresh Section on 11/03/2016
3	W. P. - 47731/2012	Hon. V. K. Shukla, J.	Writ A-II Section on 10/03/2016
<b>Bench Comprising</b>			
4	Crl. W. P. - 22289/2014 (Recall Application)	Hon. Arun Tandon, J. and Hon. Mohd. Tahir, J.	Writ C-II Section on 10/03/2016
<b>Hon....., J.</b>			
5	W. P. - 9377/2016 with W. P. - 47756/2007	Hon. S. P. Kesarwani, J. (with connected case)	Computer Fresh Section on 10/03/2016
6	Bail - 6690/2016	Hon. Bharat Bhushan, J.	Computer Fresh Section on 10/03/2016
7	Bail - 6811/2016	Hon. Ramesh Sinha, J.	Computer Fresh Section on 10/03/2016
8	Crl.M.A. (u/s 482 Cr.P.C.) - 6550/2016	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 10/03/2016
9	Crl.M.A. (u/s 482 Cr.P.C.) - 5630/2016	Hon. Pankaj Naqvi, J.	Listing Section on 10/03/2016
10	Bail - 33850/2014	Hon. Ramesh Sinha, J.	Bail Section on 10/03/2016
11	W. P. - 28297/2008 with W. P. - 9094/2016 (Nomination order in both Writ Petitions)	Hon. Abhinava Upadhya, J. (with connected case)	Writ C-I Section on 10/03/2016
12	H. C. W. P. - 11921/2015	Hon. K. N. Bajpayee, J.	Writ C-II Section on 10/03/2016
<b>Appropriate Court dealing with such matters</b>			
13	Crl.M.A. (u/s 482 Cr.P.C.) - 6593/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 10/03/2016
14	W. P. - 8611/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 10/03/2016
15	W. P. - 59026/2016	Appropriate Court dealing with such matters	Listing Section on 10/03/2016

<b>Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015</b>			
<b>16</b>	<b>W. P. - 11396/2016</b>	<b>Hon. B. Amit Sthalekar, J.</b>	<b>Computer Fresh Section on 11/03/2016</b>
<b>17</b>	<b>S.C.C. Revision – 130/2015</b>	<b>Hon. M. K. Gupta, J.</b>	<b>Spl. Appeal Section on 11/03/2016</b>
<b>18</b>	<b>W. P. - 34982/2000</b>	<b>Hon. Suneet Kumar, J.</b>	<b>Writ A-I Section on 11/03/2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
11/03/2016